

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 929/4.S

Dated: 16/10/18

After considering the comparative merit, and suitability of the eligible Officers, the following 11 Civil Judges (Junior Division)/Munsiffs are promoted as Civil Judges (Senior Division)/Sub-Judges on ad-hoc basis;

1. Sh. Mansoor Ahmad Lone,
2. Ms. Archana Charak,
3. Sh. Abdul Qayoom Mir,
4. Sh. Ramesh Lal,
5. Sh. Manzoor Ahmad Zargar,
6. Sh. Manzoor Ahmad Khan,
7. Sh. Parvin Pandoh,
8. Sh. Faizan ul Haq Iqbal,
9. Sh. Noor Mohd. Mir,
10. Ms. Swati Gupta,
11. Ms. Rafia Hassan.

The aforesaid promotions shall, however, be subject to the final outcome of SLP (C) No. 3786/2016 titled Vinod Kumar Bhagat & Ors. Vs. State of Jammu and Kashmir & Ors. which is pending before Hon'ble Supreme Court of India.

BY ORDER

(Sanjay Dhar)
Registrar General

No: 4/004-13/4.S

Dated: 16/10/18

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K., Srinagar.
2. Secretary to Hon'ble Mr. Justice _____
...with the request to place the same before His lordship for kind information.
3. Registrar Vigilance, High Court of Jammu and Kashmir, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information
5. S/Shri _____.
6. Chief Accounts Officer, High Court of J&K, Srinagar.
7. CPC e-Courts with the request to upload the same on the official website of the High Court.
8. Deputy Registrar Accounts, High Court Main Wing, Srinagar
9. In-charge Statistical Section, High Court of J&K, Main Wing, Srinagar
.....for information and necessary action.
10. Office file.

Registrar General